

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/47(CHE)/2021
NAME OF THE PETITIONER(S) : Kansei Technologies Pte Ltd
NAME OF THE RESPONDENTS : Seikodenki India Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

ORDER

No representation for the Applicant.

The Respondent is represented by the Ld. Counsel Mr. N.Gopalakrishnan through video conferencing mode.

List the matter on **15.11.2022** for dismissal of the Petition.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**



**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**